NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/726/IB/2017

NAME OF THE PETITIONER(S)

: JDSU DEUTSHLAND GMBH

NAME OF THE RESPONDENT(S)

: GEMINI COMMUNICATION LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

POORNIMA

coursel for petitioner fooling

Rahul Jain

Consel for Regardant

ORDER

Representing counsel for petitioner present. Counsel for respondent stated that they have not received the copy of the petition and documents in support of the petition. Petitioner is directed to furnish a copy of the petition and documents to the other side to enable them to file counter. The matter is adjourned at request to file counter and also to make submissions by both the parties. Put up on 07.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc